

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 5112**

**TO BE ANSWERED ON THE 27<sup>TH</sup> MARCH, 2018/ CHAITRA 6, 1940 (SAKA)  
NAXAL AFFECTED DISTRICTS**

**5112. SHRI Y.V. SUBBA REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether eight districts, including Prakasam district, have been identified as Naxal-affected districts in Andhra Pradesh;**

**(b) if so, the details thereof;**

**(c) the details of multi-pronged strategy being adopted under National Policy and Action Plan to address this problem, with particular reference to Prakasam district;**

**(d) the reasons for delinking Special Infrastructure Scheme and its impact on the State and naxal-affected areas; and**

**(e) the details of special emphasis given to naxal-affected districts in the Budget for 2018-19?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HASRAJ GANGARAM AHIR)**

**(a)&(b) The districts of Anantapur, East Godavari, Guntur, Kurnool, Prakasam, Srikakulam, Visakhapatnam and Vizianagaram in Andhra Pradesh are considered Left Wing Extremism (LWE) affected and covered under the Security Related Expenditure (SRE) scheme for purpose of reimbursement of expenditure incurred by State Government on counter-LWE operations. However, the SRE districts have been reviewed and w.e.f 01 April 2018, six districts of Andhra Pradesh viz East Godavari, Guntur, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari will be covered under the Scheme.**

**(c) A National Policy and Action Plan to address LWE problem has been formulated by the Ministry of Home Affairs which consists of an integrated multi-pronged strategy comprising Security-related measures, Development related measures and ensuring Rights and Entitlements. While on security front, the Central Government assists the LWE affected State Government by providing Central Armed Police Forces (CAPF) battalions, training, funds for modernization of State police forces, equipment & arms, sharing of intelligence etc; on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in the LWE areas. These initiatives have been applicable to Prakasam district also.**

**(d) The Special Infrastructure Scheme (SIS) scheme was discontinued from 2015-16 on the recommendations of the 14<sup>th</sup> Finance Commission. However, the SIS scheme has now been revived as a reimbursement scheme from 2017-18 under the Umbrella Scheme 'Modernization of Police Forces' with an outlay of ₹ 1,048 crore for 3 years on 60: 40 basis between Centre and State.**

**(e) Under the multi-pronged strategy, the Government of India implements various schemes such as Security Related Expenditure scheme for LWE affected States, Assistance to Central Agencies for LWE Management, Special Infrastructure Scheme along with construction of 250 fortified police Stations, Media Plan, Civic Action Program and Special Central Assistance (SCA) for 35 most LWE affected districts. There has been substantial increase in budget provisions under these schemes and a provision of ₹ 1344 crore has been made in the budget for 2018-19.**

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